

(d) what steps the Central Government have taken to improve the supply position to Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The supplies of kerosene to Kerala during the last three months were as under:—

Month	Supplies
December, 1984	17036 tonnes
January, 1985	15830 tonnes
February, 1985	15803 tonnes

(b) to (d) The Government of Kerala has recently intimated that the allocation of 13080 tonnes per month made for the months of March to June, 1985 is not sufficient to meet the State's requirement and the same should be enhanced to 16000 tonnes per month. This has been considered and an additional release of 1920 tonnes, raising the allocation for March, 1985 to 15000 tonnes, has been made.

Prices of bulk drugs

859. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 28 given in the Rajya Sabha on the 21st January, 1985 and state:

(a) what were the prices fixed/revised of each of the bulk drugs by his Ministry which were set aside by Delhi High Court and what were their earlier prices;

(b) what are the names of the manufacturers of these drugs and their production during the last three years, year-wise as well as their captive consumption of the same period of each unit;

(c) what are the names of their formulations based on these bulk drugs and what are their present prices of each strength, each pack along with their earlier prices and revised by his Ministry;

(d) what is the annual turn over of each pack of these formulations in units during the last three years, year-wise; and

(e) what is the price per kg. of each bulk drug on which the present prices of formulations are based?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (e) Information (to the extent available) will be collected and laid on the Table of the Rajya Sabha.

Unsatisfactory performance by IDPL and HAL

860. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the performance of IDPL and HAL, is being regularly reviewed by Government Directors and his Ministry;

(b) if so, what are the reasons for the increase in losses of the two undertakings and what are the projects where investment has been made but either there is no utilisation of capacity or utilisation of capacity is only 20 per cent or so;

(c) what are the details of these projects with investments made on each, date of making the investment and percentage utilisation of capacity;

(d) whether these projects are based on imported or indigenous technology and in case of imported, the technical fee paid in each case; and

(e) what steps have been taken against those who cleared these projects and those who mooted such projects?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Government Directors participate in the Board meetings of Indian Drugs and Pharmaceuticals Limited and Hindustan Antibiotics Limited. Performance of Public Sector Undertakings are periodically monitored in the Ministry.

(b) to (e) The net loss of Indian Drugs and Pharmaceuticals Limited came down from Rs. 24.01 crores in 1982-83 to Rs. 19.43 crores in 1983-84. The net loss of Hindustan Antibiotics Limited in 1983-84 was Rs. 1.71 crores compared to a net